

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/392/ (IB)/2017
NAME OF THE PETITIONER(S) : L & T FINANCE LTD
NAME OF THE RESPONDENT(S) : ST. JOHN FRIEGHT SYSTEMS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	PAWAN JHABARI	Counsel for Respondent	K. P. Jhalash
----	---------------	------------------------	---------------

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and prayed time for submissions. Time extended at request with a direction to inform the petitioner regarding the next date of hearing for his presence and submissions. Put up on **31.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)